Annexure-7

Name of the corporate debtor **Rolta Bi & Big Analytics Private Limited (Undergoing CIRP)**
Date of commencement of CIRP: **13.10.2023**
List of creditors as on **13.10.2023**

List of operational creditors (Government dues)

S No.	Details of Claimant			Details of claim		Details of claim						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
1	Income Tax Department, through Income Tax Officer(TDS) 2(1)(3)	Traces		10.11.2023	3,86,94,511	3,86,94,511	TDS claim	No	No	No	45.36	NA	NA	-		Incorrect Form filed. Claim admitted Provisionally
2	The Assistant Commissioner of CGST & Central Excise, Division-X, Ministry of Finance, Department of Revenue	CGST		29.11.2023	6,42,80,620.00	6,42,80,620.00	GST Dues	No	No	No	0.00	NA	NA	-		Provisionally admitted on the basis of Order which is subject to outcome of appeal.
3	EPFO, Regional Office, Kandivali, Mumbai	EPFO		22.12.2023	1,52,05,562.00	74,94,148.00	PF Dues	No	No	No	8.79	NA	NA	77,11,414		Provisionally admitted. Claim form not received.
	Total				**11,81,80,693**	**11,04,69,279**					**54.15**			**77,11,414**	**-**	

Place Delhi
Date 31.01.2024